[Mr. Chairman.]

this House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two members from among themselves to be members of the Committee to examine the recommendations of the Official Language Commission and to report to the President their opinion thereon in accordance with clause (5) of the said article vice Ballabh Pant and Shri Govind Sardar Budh Singh who ceased to be members of the said Committee on their retirement from the membership of the Rajya Sabha on the 2nd April, 1958."

The motion was adopted.

MR. CHAIRMAN: I have to inform Members that the following dates have been fixed for receiving nominations and for holding election, if necessary, the Committee of Parliament on Official Language:—

- . Number of mem- Two. bers to be elected.
- . Last date and time 7th May, 1958. (Up for receiving no- to 3 P.M.) minations.
- . Last dote and time 8th May, 1958. (Up for withdrawal of to 11 A.M.) candidature.
- Date and time of 8th May, 1958. (Beelection. tween 3 P.M. and 5 P.M.)
- Place of election Room No. 29.
 Ground Floor,
 Parliament House,
 New Delhi.
- Method of election Proportional representation by means of the single transferable vote.

IOTION FOR ELECTION TO THE ENTRAL SILK BOARD AND THE PROGRAMME THEREOF

THE DEPUTY MINISTER OF IRRI-;ATION AND POWER (SHRI J. S. L. IATHI): Sir, on behalf of Shri Ianubhai Shah, I beg to move; "That in pursuance of clause (c) of sub-section (3) of section 4 of the Central Silk Board Act, 1948, this House do proceed to elect, in such manner as the Chairman may direct, two members from among themselves to be members of the Central Silk Board."

MR. CHAIRMAN: The question is:

"That in pursuance of clause (c) of sub-section (3) of section 4 of the Central Silk Board Act, 1948, this House do proceed to elect, in such manner as the Chairman may direct, two members from almong themselves to be members of the Central Silk Board."

The motion was adopted.

Mr. CHAIRMAN: I have to inform Members that the following dates have been fixed for receiving nominations and for holding election, if necessary, to the Central Silk Board:—

- I. Number of mem- Two. bers to be elected.
- 2. Last date and time 7th May, 1958. (Up for receiving no- to 3 P.M.) minations.
- Last date and time 8th May, 1958. (Up for withdrawal of to 11 A.M.) candidature.
- 4. Date and time of 8th May, 1958. (Beelection, tween 3 P.M. and 5 P.M.)
- 5. Place of election. Room No. 29, Ground Floor, Parliament House, New Delhi.
- 6. Method of election. Proportional representation by means of the single transferable vote.

MOTION FOR ELECTION TO THE CENTRAL OILSEEDS COMMITTEE AND THE PROGRAMME THEREOF

THE DEPUTY MINISTER OF AGRI-CULTURE (SHRI M. V. KRISHNAPPA): Sir, I beg to move: "That in pursuance of clause (s) of section 4 of the Indian Oilseeds Committee Act, 1946, this House do proceed to elect, in such manner as the Chairman may direct, one member from among themselves to be a member of the Indian Central Oilseeds Committee vice Shri Nawab Singh Chauhan, who retired from the membership of the Rajya Sabha on the 2nd April, 1958."

Mr. CHAIRMAN: The question is:

"That in pursuance of clause (s) of section 4 of the Indian Oilseeds Committee Act, 1946, this House do proceed to elect, in such manner as the Chairman may direct, one member from among themselves to be a member of the Indian Central Oilseeds Committee vice Shri Nawab Singh Chauhan, who retired from the membership of the Rajya Sabha on the 2nd April, 1958.

The motion was adopted.

MR. CHAIRMAN: I have to inform Members that the following dates have been fixed for receiving nominations and for holding election, if necessary, to the Central Oilseeds Committee:—

- Number of mem- One. bers to be elected.
- 2. Last date and time 7th May, 1958. (Up for receiving no- to 3 P.M.) minations.
- 3. Last date and time 8th May, 1958. (Up for withdrawal of to 11 A.M.) candidature.
- 4. Date and time of 8th May, 1958. (Beelection. tween 3 P.M. and 5 P.M.)
- 5. Place of election Room No. 29.
 Ground Floor,
 Parliament. House,
 New Delhi.
- 6. Method of election. Proportional representation by means of the single transferable vote.

12.7

NOMINATIONS TO THE JOINT COMMITTEE FOR MAKING RULES UNDER THE SALARIES AND ALLOWANCES OF MEMBERS OF PARLIAMENT ACT, 1954.)

MR. CHAIRMAN: The following Members have retired from the Joint Committee of the Houses for making rules under sub-section (1) of section 9 of the Salaries and Allowances of Members of Parliament Act, 1954:—

- (1) Dr. Shrimati Seeta Parmanand.
- (2) Shri Santosh Kumar Basu.
- (3) Shri T. J. M. Wilson,

In their places, the following Members are nominated:

- (1) Shrimati Ammu Swamina-dhan.
- (2) Shri Santosh Kumar Basu.
- (3) Dr. R. P. Dube.

STATEMENT RE DEATHS IN LOK SAHAYAK SENA CAMP AT SAS-THAMKOTTA, FROM SUSPECTED FOOD-POISONING

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): Mr. Chairman, Sir, in the statement made in this House on the 30th April 1958 about the tragedy at the Lok Sahayak Sena Camp at Sasthamkotta, Government undertook to make a further statement.

From the information now available and statistics collected, I am to inform the House that the Lok Sahayak Sena Camp which commenced on the 10th April, 1958 was composed as follows:—

Officer-in-charge, Captain .					1
JCOs .				•	4
Other ranks	•				52
Civilian personnel					31
Trainees				٠.	525